GOVERNMENT OF INDIA SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1852 ANSWERED ON:22.07.2014 ANTI DOPING PROGAMME Kateel Shri Nalin Kumar;Puttaraju Shri C.S.

Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the anti doping measures/programmes in the field of sports in the country.

(b) Whether the Government has any plan to overhaul the anti doping programme as recommended by the Justice Mukul Mudgal Committee, and if so, the details thereof;

(c) The total number of Indian sportspersons awarded punishment by the Anti Doping Disciplinary Panel during the last three years and the current, sports discipline-wise;

(d) Whether the Government has formulated any plan to increase stakeholders' awareness through means like dedicated phone lines for providing consultation to the athletes and coaches on anti-doping programme, and

(e) if so, the details thereof and if not, the reasons thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTERPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

The Government and National Anti Doping Agency are working towards "Dope Free" Sports in conformity with stakeholders to rid sports of this menace and create a clean and healthy environment for sports in India. The National Anti Doping Agency is taking stringent measures against doping in sports by conducting dope tests during in-competition and out-of-competition on sportspersons. The Government has repeatedly announced a zero tolerance for violators of the anti doping regulations. In this endeavour, NADA has conducted 11949 dope tests during the last three years on athletes.

Besides, the Government through NADA has conducted various education and awareness programmes about doping and its ill effects for sportspersons across the country. The technical officials of NADA are regularly visiting Sports Authority of India (SAI) Regional Centres and other places (wherever training camps are held) and educating the athletes on doping in sports and harmful side effects of the dope substances by conducting lectures/seminars/workshops etc. on regular basis with the help of dope control hand books printed in English, Hindi, Tamil, Telugu, Malayalam and Punjabi and Bengali. NADA is coordinating with CBSE schools and School Games Federation of India both at National and Regional levels for programs regarding anti-doping measures through sport events organized by the Federations. Such school events will help improve the awareness levels of students directly as well as through the school coaches to cater to young athletes. Keeping special focus on rural sports centres various Anti-Doping awareness Symposia and workshops have been conducted in the Sports Authority of India (SAI) Training Centres (STC) in rural areas.

(b) As recommended by the Justice Mukul Mudgal Committee, Govt.of India has taken various initiatives and corrective measures to prevent menace of doping in the country. Based on the recommendations NADA has constitute a panel of experts comprising of medical doctors, legal members and eminent sports persons to advise on Information, Education and Communication (IEC) Campaign. The expert group will formulate anti-doping education plan in line with the objectives of the Campaign. The group will develop the education cum awareness materials for various stakeholders in sports. This group will coordinate with the Indian Medical Association (IMA) and organise Continuing Medical Education (CME)/Workshop on Anti-Doping Measures to know about the prohibited substances and prescription drugs for medical practitioners. The experts will customize all relevant awareness materials developed by WADA to meet Indian clientele and to develop education material through print and electronic media.

To help the competing athletes need based awareness-cum-education materials will be prepared in association with National Sports Federations. In addition, NADA has proposed to conduct 50 anti doping awareness workshops/seminars for all stakeholders in this financial year. Out of this 13 workshops are already conducted till date.

(c) A total of 425 Indian sportspersons have been awarded punishment by the Anti Doping Disciplinary during the last three years and current year. The Sport Discipline-wise break-up are annexed (Annex-1).

(d) Government of India, Ministry of Youth Affairs and Sports has already proposed a plan for the establishment of a National Institute of Sports Sciences in which a dedicated helpline for providing consultation to the athletes and coaches about the use of supplements and medicines. However, NADA is creating awareness through the print media by distributing doping control hand book, List of

prohibited substances and do's and don'ts for athletes for all sportspersons, coaches and supporting staff.